

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1499 of 2019

IN THE MATTER OF:

Partha Sadhan Bose

...Appellant

Versus

M/s. Sugesan Transport Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Pinaki Addy and Ms Arpita Singh, Advocates.

**For Respondent: Mr. Udian Sharma, Mr. Shivam Singh, Mr. Harpraat Singh Gupta and Mr. Jaideep Khanna, Advocates for R-1.
Ms. Shruti Agarwal and Mr. Saurabh Chaudhary, Advocates for IRP.**

O R D E R

04.02.2020 Heard both the sides. **‘Judgment is Reserved’.**

The Learned counsels appearing for the parties are directed to submit Written Submission(s) containing not more than 3 pages within 4 days from today.

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

R N/ n n/